

[Prof. S. Nurul Hasan]

- (2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the above document. [Placed in Library. See No. LT-10339/76.]

11.1 1/2 hrs.

COMMITTEE ON PETITIONS
MINUTES

SHRI JAGANNATH RAO (Chattrapur): I beg to lay on the Table the Minutes of the Fifty-eighth to Seventy-seventh sittings of the Committee on Petitions.

11.2 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following ~~message~~ received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd February, 1976, agreed without any amendment to the Parliamentary Proceedings (Protection of Publication) Repeal Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 28th January 1976."

11.2½ hrs.

LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Twenty-fourth Report have recommended that leave of absence from the Sittings of the

House be granted to Shri Samar Guha for the period from the 5th to 7th August, 1975 (Fourteenth Session) and the 5th January to 5th February, 1976 (Fifteenth Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: So, leave is granted and the Member will be informed accordingly.

11.3 hrs.

PUBLIC ACCOUNTS COMMITTEE
HUNDRED AND NINETY-FIFTH REPORT

SHRI H. N. MUKHERJEE (Calcutta-North-east): I beg to present the Hundred and ninety-fifth Report of the Public Accounts Committee on paragraph 10 of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Railways) relating to Rajdhani Express.

ESTIMATES COMMITTEE

EIGHTY-NINTH REPORT

SHRI R. K. SINHA (Faizabad): I beg to present the Eighty-ninth Report of the Estimates Committee on the Cabinet Secretariat (Department of Personnel and Administrative Reforms)—Recruitment, Training and Orientation of All-India Services.

11.4 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES

(i) FORTY-EIGHT REPORT

SHRI D. BASUMATARI (Kokrajhar): I beg to present the Forty-eighth Report of the Committee on the Welfare of Scheduled Castes and Sche-